

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 53/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2016

NAME OF THE PARTIES: Mr. Tamil Rajan Mariappan
V/s.
M/s. Velex Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. MR. MUSTAFA DOCTOR Adv. For R1 & R2 ilb Legasis Partners	SR. COUNSEL	}
2	ABHISHEK ADKE Adv For R3 to R11 ilb Legasis Partners	ADVOCATE	
3.	Mr. Rohan Rajadhyaksha a/w	Counsel for Petitioners	}
4.	Ms. Chaibrika Patki i/b Vidhii Partners	Advocate for Petitioners	

Order

CP No. 53/397-398/CLB/MB/MAH/2015

At the request of the parties, list this matter for hearing on 5.1.2017

sd/-

B.S.V. PRĀKAŚH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)